

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3723

ANSWERED ON:13.02.2014

NORMS FOR AIBP

Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Centre has constituted a Group of Ministers (GoM) to review the Water Resources project proposals to relax norms for the Accelerated Irrigation Benefit Programme (AIBP) for speedier completion of water projects and if so, the details thereof;
- (b) whether there is any difference among various departments and Ministries in regard to relaxation of norms for AIBP projects/and if so, the details thereof;
- (c) whether there is any proposal to include Extension, Renovation and Modernisation of minor irrigation projects in the plan and if so, the details thereof;
- (d) whether the comments of the State Governments have been sought therefor and if so, the views of the States in this regard; and
- (e) the steps taken by the Centre to complete on-going/sanctioned projects within the scheduled time/revise time?

**Answer**

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (b) As per information available with Ministry of Water Resources (MoWR), no Group of Ministers (GoM) has been constituted to relax the norms of Accelerated Irrigation Benefit Programme (AIBP), which had been approved by Cabinet Committee on Economic Affairs (CCEA) in September 2013.

The CCEA approved the continuation of AIBP Scheme during 12th Plan, with certain policy changes, duly taking into consideration the views of the concerned Departments / Ministries.

(c) Presently there is no proposal to include ERM of minor irrigation projects in the 12th Plan.

(d) Does not arise in view of (c) above.

(e) Review meetings are held by CWC and MoWR to monitor the physical and financial progress of the projects. The projects are also monitored by Field Offices of CWC. The bottle necks involved in the projects are brought to the notice of project authorities/State Governments.